

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/ 3542 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak,
District & Sessions Judge
Golaghat.

Dated Guwahati, the th 18 August, 2021.

Sub:- Commuted Leave with station leave permission.

Ref:- Your letter No. DJ(G) /2021, dtd. 13.08.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **Commuted leave for three days 21.08.2021 to 23.08.2021, along with station leave permission from the late afternoon of 20.08.2021 till the morning of 24.08.2021, has been granted, subject to submission of your latest medical documents.**

Further, you have been allowed to hand over the charge of your Court and office to the Addl District and Sessions Judge, Golaghat and in his absence, to the next senior most Judicial officer at the station before proceeding on leave.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/ ³⁵⁴⁴ 3543 - /A, dated dtd. 18.8.2021

Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
A Copy of duly filled in leave application in the prescribed format of the concerned officer is enclosed herewith for necessary action from your end.
2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rosa